

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1868
ANSWERED ON:08.03.2011
AMENDMENTS IN ANTIQUITIES AND ART TREASURES ACT
Ahir Shri Hansraj Gangaram; Sayeed Muhammed Hamdulla A. B.

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government proposes to amend the Antiquities and Art Treasures Act, 1972;
- (b) if so, the details thereof;
- (c) the details of steps being taken to preserve valuable antiques in the private sector;
- (d) whether the Government proposes to acquire important memorabilia of iconic Indian leaders; and
- (e) if so, the details thereof?

Answer

MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF CULTURE (KUMARI SELJA)

- (a)&(b) Yes, Sir. An expert Committee has been constituted to take a final view on proposed amendments to the A.A.T. Act, 1972 under the Chairmanship of Prof. R.N. Misra. Four meetings have taken place.
- (c) No such proposal is there to preserve valuable antiques in the private sector.
- (d) &(e) The modalities for this may be worked out, if feasible.